

LOK SABHA
UNSTARRED QUESTION NO. 146
TO BE ANSWERED ON 21.06.2019

MODERNISATION OF MILLS

146. SHRI N.K. PREMACHANDRAN

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- a) whether the Government proposes the modernization of Mills under National Textile Corporation (NTC), if so, the details thereof;
- b) whether the Government has initiated action to protect the ownership of NTC in the landed property of the NTC at various places, if so, the details of the action taken thereon;
- c) whether the Government proposes to re-open the NTC Mills, Parvathy Mills at Kollam, Kerala, if so, the details there of and if not, the reason therefor;
- d) the action taken by the Government to protect the ownership of the land property and other assets in Parvathy Mills, Kollam; and
- e) whether the Government proposes to utilize the land of Parvathy Mill for any other purpose, if so, the details thereof along with the present status of the case connected to the land property and assets of Parvathy Mills, Kollam?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

- (a) National Textile Corporation (NTC) had been implementing Board for Industrial and Financial Reconstruction (BIFR) approved Revival Modified Scheme (MS-08) wherein, it has no mandate to revive the unviable mills closed under Industrial Dispute Act. (ID Act). As per the scheme, NTC has modernized its 23 mills on its own and endeavored to revive 5 through Joint Venture arrangements.
- (b) In order to secure and safeguard the landed property of NTC at various places, security staff are employed by the corporation at all the locations.
- (c) Parvathy Mills, Kollam is one of the Joint Venture (JV) mills which was under Arbitration. The Hon'ble Tribunal has given its award and directed both the parties to complete the requisite formalities within the stipulated time, failing which the strategic partner shall be entitled to receive the amount in deposit i.e. Rs. 8.40 crores from NTC without any interest. In view of above, at present, there is no proposal received from NTC to re-open the Parvathy Mills, Kollam.
- (d) For the purpose of securing and safeguarding the assets and properties of Parvathy Mills, Kollam, adequate numbers of security guard are engaged on regular basis.
- (e) In view of reply to 'c' above, at present, there is no proposal to utilize the land of Parvathy Mills, Kollam for any other purpose.
